

ITEM NO.5

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

(only IA No. 198379/2022 (bail application) in AR-1251-52 is to be listed)

WITH

IA No. 198379/2022 in CrI.A. No. 1251-1252/2021 (II)
 (IA No. 198379/2022 - GRANT OF BAIL)

Date : 27-01-2023 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
 HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. Rishi Malhotra, AOR

Mr. Amit Sharma, AOR

Mr. Devvrat, AOR

For Respondent(s) Mrs. Archana Pathak Dave, Adv.
 Mr. Rajan Kumar Chourasia, Adv.
 Mr. Sanjay Kumar Tyagi, Adv.
 Mrs. Ruchi Kohli, Adv.
 Mr. Bhuvan Kapoor, Adv.
 Mrs. Swarupama Chaturvedi, Adv.
 Mr. Rajesh Kumar Singh, Adv.
 Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 198379/2022 in CrI.A. No. 1251-1252/2021

- 1 Mr. Amit Sharma, AOR, who has entered appearance for the appellants, is permitted to be discharged.

- 2 Ms Archana Pathak Dave, counsel appearing on behalf of CBI, is granted a week's adjournment, on her request, to take instructions with regard to the jail conduct of the appellants.
- 3 The appellants have undergone over 11 years of actual sentence and fourteen years with remission.
- 4 List the application on 3 February 2023.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR